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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
~~SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL~~

APPLICATION NUMBER :
PETITION NUMBER : TCP/196/2016
NAME OF THE PETITIONER(S) : B.R. Lokesh
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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K. Ramasamy

- Counsel for Respondent

[Signature]

G. V. Mohan Kumar

M. V. V. N. Sivanthy
For Fox Mardal
Associates

Counsel for Petitioner
1 & 2

M. V. V. N. Sivanthy

C. M. Vishnu
Sai Vihar

Counsel Mr. G. V. L.

[Signature]

R 3

Counsel for
petitioner

[Signature]

ORDER

Counsels for both the parties are present. Counsel for R3, R4 and R5 wanted to file some documents and prayed for time. At request, time is enlarged. Put up on 20.12.2017 at 10.30 A.M.

[Signature]
MEMBER (JUDICIAL)